

category of Industry such as Steel Plants, Fertilizer Corporation, Port Trust Units and Food Corporation of India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S D PATIL) There is no proposal under consideration of the Government to standardise the organisation and establishment of the CISF for each category of Industry because the strength of the CISF in each Public Sector Undertaking is worked out on a need based pattern

Concept of Rolling Plan

1912 SHRI MADHAVRAO SCINDIA Will the Minister of PLANNING be pleased to state

(a) whether the concept of the rolling plan has not been appreciated by some of the States

(b) whether these States have expressed that the changes in Planning were made without calling the meeting of the National Development Council and

(c) if so Government's views on this matter?

THE PRIME MINISTER (SHRI MORARJI DESAI) (a) and (b) Some States have expressed different views on the subject and suggested that a meeting of the National Development Council may be called for discussing the matter

(c) The States concerned were informed that it was better that the plan be first prepared by the Planning Commission and then discussed by the National Development Council

Consideration of Desowalis as Adivasis in Bagmara Block Dhanbad District

1913 SHRI A K ROY Will the Minister of HOME AFFAIRS be pleased to state

(a) whether he is aware of the fact that Desowalis in Bagmara Block, Dhanbad district are being meted with

discrimination in the matter of considering them as Adivasi whereas the Desowalis in Chas and Chandanke-yari block of the same district have been considered as Adivasis, and

(b) if so, the action taken by Government to extend social justice to these Desowalis of Bagmara block by considering them as Adivasis?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S D PATIL) (a) and (b). The Desowali community has not been specified as a Scheduled Tribe for any portion of the Bihar State under the provisions of article 342 of the Constitution. The position as to how this community is being treated as an 'Adivasi' in Chas and Chandanke-yari block of Dhanbad District is being ascertained from the Government of Bihar

माउन्टिन्ग अस्तिस्टेन्टो, बोमाड्ड प्रिन्टरो और फिनिशरो के बेतनमानो मे वृद्धि

1914. श्रीमदन तिवारी क्या सूचना और प्रसारण मन्त्रा यह बतान की कृपा करेगे कि

(ग) क्या मन्त्रा 1 फोटो डिबीजन म डूरु माउन्टिन्ग अस्तिस्टेन्टो बामाड्ड प्रिन्टरो और फिनिशरो की पृथक पृथक सख्या कितनी है और उनके बेतनमान क्या है

(ख) क्या उनके बेतनमानो मे वृद्धि करन व प्रश्न पर सरकार न विचार किया है और

(ग) यदि हा ता कब तक और यदि नहीं तो इसक क्या कारण है ?

श्री सूचना और प्रसारण मन्त्री (श्री लाल कृष्ण झाडवाणी) (क) एक विवरण सलगन है ।

(ख) और (ग) उनके बतमान बेतनमान तृतीय बेतन आयाग की सिफारिया पर आधारित हैं । बेतनमानो मे वृद्धि करने के लिए स्टाफ एनालिसिशन द्वारा कुछ अभ्यावेदन दिए गए है जो विचाराधीन हैं ।

बिबरन

क्र.सं०	व्यक्ति	!!	पर्वों की संख्या	वेतनमान
1.	डाई माउण्टेन इन्सिस्टेंट		5	290-8-330-10-380-द० री०-12-5००-३० री०-15-56० द०
2.	कोमाइड मिन्टर		27	-तयब-
3.	फिनिशर		13	-तयब-

Auto-Rikshaw and Taxi Drivers of Delhi

1915. SHRI M. A. HANNAN ALHAJ: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that in Delhi Auto Rikshaw Drivers and Taxi Drivers refuse to go to destinations specified by passengers and due to this a great inconvenience is caused to passengers;

(b) number of such complaints received during the last one year; and

(c) the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir. Some complaints to this effect are being received.

(b) 129 written complaints (93 against Autorickshaw drivers and 36 against Taxi drivers) were received about refusal to go to destinations specified by passengers during the year 1977-78 (upto 28-2-1978). Besides 48 auto-rickshaw drivers were prosecuted for the same offence by the enforcement staff of the Directorate of Transport, Delhi during special drives launched by them from time to time.

(c) Defaulting drivers are prosecuted in Court. Special squads have

been posted at Inter-State Bus Terminal, New Delhi Railway Station and Delhi Junction to check such cases. Special drives are also launched by the Enforcement Staff, in concert with Traffic Police, in different parts of the City, to minimise such instances.

Transport Service between Calcutta and Farakka

1916. SHRI SASANKASEKHAR SANYAL: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to part (b) of Unstarred Question No. 498 on 16th November, 1977 regarding transport service between Calcutta and Farakka and state the steps taken or being taken for the operation of the said traffic?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): The National Council of Applied Economic Research in its report has concluded that river service between Allahabad and Calcutta will not be financially viable but profitable short services may be possible in the stretch between Farakka and Calcutta. A provision of Rs. 1 lakh has been tentatively made for the scheme for "Introduction of Inland Water Transport between Farakka and Haldia" during 1978-79, for getting a Project Report prepared after a comprehensive study.